

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 77 OF 2019 IN
APPEAL NO. 26 OF 2019**

Dated : 02nd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Indian Railways Appellant(s)
Versus
Maharashtra State Electricity Distribution Company Respondent(s)
Limited & Ors.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Varun Pathak
Mr. Krishna Dayama for R.1

Ms. Pratiti Rungta for R.2

Mr. Amit Kapur
Mr. Malcolm Desai for R.3

ORDER

List the matter on **04.09.2019.**

**(S.D. Dubey)
Technical Member**

pr/pk

**(Justice Manjula Chellur)
Chairperson**